

Annexure – 7

Name of the corporate debtor: Xrbia Chakan Developers Private Limited; Date of commencement of CIRP: 22/04/2025 (Copy of the order received on 24/04/2025) ; List of creditors as on: 11.08.2026

List of operational creditors (Government dues)														
(Amount in ₹)														
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered	Amount covered	Whether related	% of voting					
1	Income Tax Officer, Ward-14(5), Pune	28-11-2025	36,61,97,566.00	-	Statutory Dues								36,61,97,566.00	
2	Assistant Commissioner of State Tax	16-01-2026	11,27,40,590.00	11,27,40,590.00	Statutory Dues									
Total			47,89,38,156.00	11,27,40,590.00		-	-	-	-	-	-	-	36,61,97,566.00	